

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(13)

C.P No. 31/(MAH)/2017
M.A. No. 444/2017 & 524/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2017

NAME OF THE PARTIES: Gupta Coal India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1. ASHISH PYASE

Advocate
i/o Om & Om's Associates
Adv. for Corporate Debtor
(entire management)



2. Abhay Manudhane

Resolution Professional

A.M. Manudhane

3. Shreyan Dasgupta
i/o Khaitan & Co

Adv. for Applicant
(MA 444/17)



4. ANNI JAIN,

ADV FOR RP.



ORDER

MA 444/2017 & 524/2017 in CP 31/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 1.12.2017.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)